

**HIGH COURT OF MADHYA PRADESH, JABALPUR**

**M E M O**

No. 660 /Confdl./2015  
II-2-74/2009 (Part-4)

Dated 3<sup>rd</sup> July, 2015

To,

The Principal Registrar  
High Court of M.P.,  
Bench at Indore, **INDORE.**

Subject : 1 day "Regional Conference" scheduled to be held on 04.07.2015 (Saturday), from 10:00 AM at Brilliant Convention Centre, Scheme No.78, Vijay Nagar, Indore.

Ref. : This Registry Order No.628/Confdl./2015, dated 28.06.2015.

In connection with the subject and reference cited above, I am to state that Smt. Vinita Bhatnagar, CJ-I, Sanwer, District Indore a nominated Judicial Officer of the aforesaid conference has been granted **exemption** from attending the aforesaid conference.

  
33.7.15

**REGISTRAR GENERAL**

No. 660-(A) /Confdl./2015  
II-2-74/2009 (Part-4)

Dated 3<sup>rd</sup> July, 2015

Copy forwarded to:-

1. The District & Sessions Judge, Indore for information and necessary action.
2. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action.
3. The Director, MPSJA, Jabalpur for information.
4. The Registrar (D.E), High Court of M.P., Jabalpur for information.
5. Smt. Vinita Bhatnagar, CJ-I, Sanwer, District Indore for **information**. You have been granted **exemption** from attending the aforesaid conference.

  
3.7.15

**(VED PRAKASH)**  
**REGISTRAR GENERAL**